

[English]

Affiliation to Schools by Central Board of Secondary Education

4868. SHRI K. RAMAMURTHY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of schools in the country which have been granted permanent affiliation by the Central Board of Secondary Education ;

(b) the requirements laid down by the Central Board of Secondary Education for getting such a permanent affiliation ; and

(c) the number of schools in the country which have been given show cause notices for not fulfilling the conditions of affiliation ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRI L P. SHAHI) : (a) 124 Schools have been granted permanent affiliation by the Central Board of Secondary Education.

(b) A statement giving the norms for grant of permanent affiliation by the Central Board of Secondary Education is given below.

(c) 3 schools have been given "show cause" notices for not fulfilling the conditions of affiliation.

Statement

Affiliation to Schools by Central Board of Secondary Education

Norms for Permanent Affiliation of Secondary schools/seminor Secondary Schools

5.1 Prior to considering the application for permanent affiliation of schools, the Board shall look into the fulfilment of the following conditions :—

5.2 The school should have sent up at least 10 batches of students for the secondary school examination for

permanent affiliation of secondary classes and at least 8 batches for the senior secondary examination for senior secondary classes.

5.3 The enrolment of the school should be adequate so as to make it economically viable. This would normally mean that the school has at least two sections in each class except in case of schools located in hilly areas or in rural or remote surroundings.

5.4 The school must have at least 5 acres of land in the case of a Secondary School and 8 acres in the case of Senior Secondary School in its name with adequate class-rooms in a permanent building. These buildings should be owned by the Society of the school and should not be in the name of any particular individual who may be a member of the society.

5.5 The standard of the school, the quality of teaching and remedial help be such that students are helped to regularly pass from one class to the other. The pass percentage in Primary classes should normally be 100% and for classes VI, VII it should be not less than 95% and in IX and above not less than 90% during the last 3-4 years. A record of enrolment and pass percentage, class-wise, and mean of marks for each subject class-wise should be provided for the previous three years indicating increased pass percentages and mean of each subject from year to year.

5.6 The record of mean performance should be presented to the Inspection Committee to show that the mean in each subject has improved from year to year during the past three years for all the classes, for I-X or I-XII.

5.7 If the means have already reached a very high level, then the school should continue to main-

- tain that high level of performance.
- 5.8 The staff including the Principal should be qualified according to the Board's norms.
- 5.9 The school should have service conditions for the employees as per Board's norms/as per norms of State/U T. Government if the Education Act of the State/U.T. so provides and should pay salaries including allowances at least at par with the corresponding categories of employees in the State Government's schools. It should have C.P.F./Pension and other retirement benefits for the staff. Medical benefits, LTC and other benefits at par with Government school should be available to the staff.
- 5.10 The school should have well-equipped and proper laboratories, workshops for subjects involving practical work/vocational stream subjects, wherever necessary. The laboratories/workshops should go beyond meeting the minimum norms prescribed by the Board. The school must allot sufficient money in the Budget for purchase of laboratory equipment each year to improve the laboratories/workshop.
- 5.11 The school should have some distinctive features either in the form of innovations in academic programmes or in co-curriculars including games and athletic activities, hence the school's performance in intra-school and inter-school cultural or athletic activities will be looked into. Similarly quality of programmes on Work Experience, SUPW, Value Education etc., should be of high order.
- 5.12 The school should have a good and spacious library and Reading room with Proper furniture and equipment. It should have books of general nature and on various subjects at the ratio of at least 8 books per student for a day school and 10 books per student for a residential school with minimum of 5000 books. It should have sufficient audio-visual equipment and teaching aids.
- 5.13 In addition, the library should have a separate section of good reference books. It must have sets of good encyclopedia and other such books in the reference section. The Library shall not have notes or guides or keys of any kind. For the selection of books norms and guidelines provided by the Board/Education Department should be followed. The text-books should not be included while meeting norms of Library books given above.
- 5.14 It should have been subscribing for sufficient number of newspapers and magazines. The number of magazines suitable for students should be at least 15 and at least 5 to cater to the professional needs of teachers.
- 5.15 The school must allot sufficient money in the Budget for purchase of Library books and equipments each year to improve the Library.
- 5.16 The school should maintain neat and clean surroundings both within and outside the school building. Attention and care should be given to make the school a pleasant place to work in and to learn. Hence apart from cleanliness and hygiene, including clean toilets, there should be trees, shrubs, flowering plants etc., in the school premises. The class-rooms should also be brightened up with pictures, chart, maps, works of students etc. rather than presenting, dirty walls, broken window panes and doors, unpainted blackboard etc. The school should give sufficient time and spend enough money to provide for developmental activities

and programmes in the areas of sports and athletics, literary, dramatics, art, music and cultural activities as well as in SUPW. Since these programmes are co-curricular and not extra-curricular, all the students should be involved in such developmental activities.

- 5.17 Special care and planning must be exercised in organising Work Experienced.
- 5.18 Value Education with particular emphasis on National Integration should be incorporated into various subjects and activities in the school curriculum.
- 5.19 A statement showing expenditure incurred on purchase of science equipment for laboratories on library books, furniture, up-keep of building etc., during the last three years should accompany the request for permanent affiliation.
- 5.20 The school and its society or Managing Committee must not have any commercial interest in running the school.
- 5.21 The school must have fulfilled all the conditions laid down by the Board from time to time and should have reached above the minimum norms of the Board.
- 5.22 The application for Secondary/Senior Secondary sections should

be made Separately along with the fee prescribed by the Board.

Navodaya Vidyalayas

4869. SHRI K. RAMAMURTHY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number and location of Navodaya Vidyalayas in different parts of the country ;

(b) the number of school buildings and hostels constructed so far for Navodaya Vidyalayas ;

(c) whether the entire personnel and expertise to the Navodaya Vidyalayas are from the Kendriya Vidyalayas ; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) A list is given in the Statement below.

(b) So far buildings for the school or hostel have not yet been fully constructed though the work of construction of school buildings and hostels for Navodaya Vidyalaya has been entrusted to different construction agencies. The work is in progress.

(c) No, Sir.

(d) Does not arise

Statement

List of Navodaya Vidyalayas

S. No.	Name of the State/UT	Total No.	Details of the location
1	2	3	4
1.	Andaman and Nicobar	2	1. Port Blair, Andaman Nicobar 2. Villages Ackeboom, District Nicobar (Car Nicobar Block)